

National Company Law Tribunal

Allahabad Bench

CP NO(IB). 317/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2018

NAME OF THE COMPANY: Tanu Gupta V/s Attero Recycling Pvt. Ltd.

SECTION OF I & B CODE: 9 IBC

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|------------------|
| 1. | | | | |
| 2. | | | | |

CP NO(IB). 317/ALD/2018

Sh. Abhinav Gaur, Advocate for the Operational Creditor and Sh. P.K. Bajpai, Advocate for the Corporate Debtor is present.

Ld. Counsel for the Operational Creditor made a statement that he wants to withdraw the petition. In view of the submission made by the Operational Creditor, permission is granted. Petition is dismissed as withdrawn.

Dated: 18.09.2018

**SAROJ RAJWARE
MEMBER (TECHNICAL)**

**V.P. SINGH
MEMBER (JUDICIAL)**

Typed by:
Md. Zaid
(Stenographer)